

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/6550/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
Principal Judge,
Family Court, Barpeta.

Dated Guwahati, the ^{nt} 21 July, 2023.

Sub:- **Restricted holiday and Casual leave.**

Ref:- FCB/15/Admin/2023/550 Dated 12.07.2023.
FCB/15/Admin/2023/576 Dated 14.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail restricted holiday on 13.07.2023 and casual leave on 14.07.2023**, as prayed for. The Counsellor, Family Court, Barpeta, in his absence the C.J.M, Barpeta and in his absence the in-charge C.J.M would remain in charge of your court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/6551-6552/A, dated , 21-07-23
Copy to:

1. The Chief Judicial Magistrate, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
